

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

On 30.11.05

Copies of order

sent to all members

A copy of said
order prepared
for counsels for
both side.J
2/12J
29/12/05Order dated 30.11.05

Heard Mr. G.S. Panda, Id. Counsel appearing for the applicant and Mr. B. Dash, Id. Addl. Standing Counsel appearing for the Respondents

By filing M.A. 661/05, the applicant has, virtually, sought for execution of the order dtd. 24.12.03 of this Tribunal rendered in O.A. No. 683/02.

By filing an objection to the said M.A. 661/05, the Respondents have disclosed that the operation of the order dtd. 24.12.03 of this Tribunal (that was rendered in O.A. No. 683/02) has already been stayed by the Hon'ble High Court of Orissa in WP (C) No. 8271/04 by their order dtd. 9.5.05.

As per the order dtd. 9.5.05 of the Hon'ble High Court of Orissa (rendered in O.A. No. 8254/04) the operation of the order dtd. 24.12.03 of this Tribunal shall remain stayed till the final disposal of the writ petition No. WP (C) No. 8271/04.

As a consequence, no orders can be passed in ^{the} present M.A. 661/05 till the disposal of WP (C) No. 8271/04 now pending in the Hon'ble High Court of Orissa.

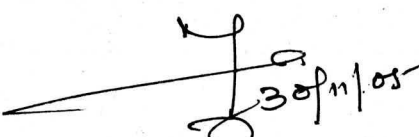
Put up this matter for orders in M.A. No. 661/05 after disposal of WP (C) No. 8271/04.

Both the parties should intimate this Tribunal about the progress/disposal of the WP (C) No. 8271/04 that is now pending in the Hon'ble High Court of Orissa.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Send copies of this order to the Applicant and the Respondents of O.A.No.683/02 and free copies of this order be also handed over to the Counsel appearing for both the parties.


Member (J)